

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:4154  
ANSWERED ON:19.02.2014  
STATUTORY STATUS TO SCP AND TSP  
Natarajan Shri P.R.;Patle Kamla Devi

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Government has any proposal to give statutory status to the Special Component Plan (SCP) and Tribal Sub-Plan (TSP);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c) : To give statutory status to Scheduled Caste Sub-Plan (SCSP) and Tribal Sub-Plan (TSP), Ministry of Social Justice and Empowerment has proposed a draft legislation. SCSP & TSP envisages for flow of outlays and benefits from all sectors of development in Annual Plans of States / UTs and Central Ministries / Departments atleast in proportion to their population both in physical and financial terms.